

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-129/2006/313/A

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Naim Uddin Ahmed,  
District & Sessions Judge,  
Baksa.

Dated Guwahati, the 22<sup>nd</sup> January, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ/BAK/2024/105 dated 08.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 12.01.2024 till the morning of 17.01.2024.** Further, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

*sdf*  
**REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-129/2006/314/A dated 22.01.2024**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

*AR*  
21/1/24  
**REGISTRAR (VIGILANCE)**  
*ER*